

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 2<sup>nd</sup> November, 2017

No.HC.VII-13/2017/ 5302 /A. Shri Bhupen Kumar Nath, Additional Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as Additional Chief Judicial Magistrate, Udalguri, vice Shri Ankur Bhuyan transferred.

Shri Nath will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join at his new place of posting immediately.

No.HC.VII-13/2017/ 5303 /A. Shri Ankur Bhuyan, Additional Chief Judicial Magistrate, Udalguri, is transferred and posted as Additional Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Bhupen Kumar Nath transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join at his new place of posting immediately.

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-13/2017/ 5304 - 5326 /A.

Dated 02.11.2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_

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13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, \_\_\_\_\_
16. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. Shri Bhupen Kumar Nath, Additional Chief Judicial Magistrate, Kamrup, Amingaon.
18. Shri Ankur Bhuyan, Additional Chief Judicial Magistrate, Udalguri.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
02/11/2017  
**REGISTRAR (VIGILANCE)**  
  
02/11/2017